NATIONAL COMPANY LAW TRIBUNAL SPECIAL BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 02/03/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER:

PETITION NUMBER: TCP/35/2016

NAME OF THE PETITIONER(S): P. Krishna Moorthy & 5 Others

NAME OF THE RESPONDENT(S): Thirumangalam Janopakara Permanent Fund Ltd & 7 Ors

UNDER SECTION: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

) KiRAMAZAMY

Counsel for Petitioner

aunz

2) S. manoThumar

Cansel fer Respondent

(B.D hanarar)

ORDER

Shri G V Mohan Kumar, representing counsel for petitioner present. Shri S Manoj Kumar, representing counsel for respondent present and sought time for submitting arguments in CA 254/2011. Time extended at request. Put up on **07.03.2017 at 10.30 A.M.**

(K.Anantha Padmanabha Swamy) Member (Judicial)